

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 61

Dated: Guwahati, the 5th September, 2020

The Committee for taking decisions for opening the Courts, or imposing restrictions on Court functioning of the Gauhati High Court (Principal Seat) as well as its outlying Benches and Subordinate Courts of Assam, Nagaland, Mizoram and Arunachal Pradesh, in its meeting held on 02.09.2020 with the Principal Secretary to the Government of Assam, Health and Family Welfare Department, deliberated the feasibility of resumption of physical hearing in the Courts of Assam. The Standard Operating Procedure (SOP) recommending necessary health guidelines of physical Courts, is under process of preparation in consultation with the Health and Family Welfare Department, Government of Assam.

The Subordinate Courts of Assam has already been instructed to take necessary steps for installation of fittings and fixtures in the Court rooms for resumption of physical Courts, besides taking other appropriate measures for the safety of all concerned.

In accordance with recommendation of the Committee, till finalization of the SOP and installation of the necessary infrastructure for resumption of physical hearing in the Courts of Assam, the guidelines contained in Notification No. 53 dated 31.07.2020 shall be continued.

By order,

Sd/-

REGISTRAR GENERAL

Memo No. HC. III - 06/2020/ 2324 - 2352/G dated Guwahati, the 5th September, 2020.

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun. They are requested to forward this order amongst the respective District/ Subordinate Courts within their jurisdiction.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
5. The District & Sessions Judge, _____ Assam.
6. The Principal Judge, Family Court, _____ Assam.
7. The Member, MACT, _____, Assam.

(Contd..)

8. The Presiding Officer, Special Court _____, Assam.
9. The Presiding Officer, Labour Court _____, Assam.
10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
11. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
12. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
13. The President/Secretary, All Assam Lawyers' Association, Guwahati.
14. The President/Secretary, Lawyers' Association, Guwahati.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Director, Law Research Institute. Gauhati High Court. Guwahati.
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
19. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
20. The Court Manager, Gauhati High Court, Guwahati.
21. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
22. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
23. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
24. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
25. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
26. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
27. The Chief Security Officer, Gauhati High Court, Guwahati.
28. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
29. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL